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O.A. No. 45/2008

01.7.11.

Hon'ble Shri S. P. Singh, Member (A)

Shri B. B. Tripathi submits that. Mr. S. M. S. Saxena is no longer in the revised panel. Mr. S. Verma who is standing counsel for Northern Railway will be taking care of this case. Nobody is present on behalf of the applicant.

List on 5.8.11.

S.P.S
Member(A)

vidya

05.08.2011

O.A. No.45/2008

Hon'ble Justice Shri Alok Kumar Singh, M(J)

Sri Praveen Kumar for Sri Vijay Dixit for applicant
Sri B.B. Tripathi is on adjournment list.

List on 12.8.2011.

AK
Member (J)

HLS/-

O.A. No. 45/08

12.8.2011

List revised. Counsel for the applicant is not present, nor applicant is present in person today. Sri Amar Nath Singh Baghel holding brief for Sri S. Verma is present.

O.A. is, therefore, dismissed in default and for non-prosecution.

S.P.S
**(S.P. Singh)
M(A)**

Girish/-

*Ch. S. P. Singh
Counsel 12.8.11
Girish/-
12.8.2011*